

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB:** **HIGH COURT FOR THE STATE OF TELANGANA** – Nomination of all cadres of Judicial Officers of Hyderabad, Rangareddy and Medchal Malkajgiri Districts (except the O.D. officers) to participate in the session on 'Judicial Ethics' scheduled on 29.03.2024 (Friday) from 11.00 a.m. to 12.30 p.m at the Judicial Academy – **ORDERS – ISSUED.**

**READ:** Letter ROC.No.136/2024/TSJA-Sec-bad dated 06.03.2024, from the Director, Telangana State Judicial Academy, Secunderabad.

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**ORDER ROC.NO.1032/2024-B.SPL., DATED: 19.03.2024**

**The High Court is pleased to pass the following order:**

The Hon'ble Mrs. Justice B.V.Nagarathna, Judge, Supreme Court of India is taking a session on 'Judicial Ethics' to all cadres of Judicial Officers, working in the districts of Hyderabad, Rangareddy and Medchal Malkajgiri Districts (except the O.D. officers) in the State of Telangana.

In view of the above all the cadres of the Judicial Officers, working in the districts of Hyderabad, Rangareddy and Medchal Malkajgiri Districts (except the O.D. officers) are hereby nominated to participate in the session on 'Judicial Ethics' scheduled on **29.03.2024 (Friday) from 11:00 a.m. to 12:30 p.m.** at the Telangana State Judicial Academy, Secunderabad. The nominated officers are directed to report at 10.00 a.m. at the Judicial Academy on 29.03.2024 to attend the session.

**NOTE:** The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for attending the said session.

  
**REGISTRAR GENERAL**  
**FAC. REGISTRAR (VIGILANCE)**

**To**

1. All the Judicial Officers working of Hyderabad, Rangareddy and Medchal Malkajgiri Districts (except the O.D. officers) working in the State of Telangana.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.

5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Principal Special Judge for C.B.I. Cases, Hyderabad.
8. **THE PRL. DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES /  
/ SENIOR CIVIL JUDGES / JUNIOR CIVIL JUDGES :**

1) Rangareddy                      2) Medchal-Malkajgiri

9. **THE SECTION OFFICERS :**

a) Special Officer Section              b) Vigilance Cell              c) E-Section

d) Work Review Cell                      e) O.P.Cell                      f) B-Section

g) Accounts Section                      h) Computer Section              i) D-Budget Section

High Court for the state of Telangana at Hyderabad.

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